



\$~1

*

IN THE HIGH COURT OF DELHI AT NEW DELHI

+

FAO 366/2008 & CM. APPL. No.15718/2008

RAJNI KAPOOR

..... Appellant

Through: Ms.Anjali Chauhan, Mr.Ankur Gupta,
Mr.Amit Anand and Mr.Sita Ram
Yadav, Advocates

versus

DR.ARUN SEIGELL & ANR.

..... Respondents

Through: Mr.Bhuvan Gugnani, Advocate

CORAM:

HON'BLE MR. JUSTICE MANOJ KUMAR OHRI

ORDER

%

17.10.2022

1. Ms.Anjali Chauhan, learned counsel appearing for the appellant seeks an adjournment on the ground that the main counsel-Mr.Tanuj Khurana is not available today.
2. At her request, re-notify on 25.01.2023.

MANOJ KUMAR OHRI, J

OCTOBER 17, 2022/v